

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-740
ANSWERED ON- 26/07/2023

**PARTICIPATION OF STATE GOVERNMENTS IN NATIONAL HIGHWAY
DEVELOPMENT**

740. **SHRI ELAMARAM KAREEM:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) in what way the State Government's interventions are crucial for the development of National Highways in the country;
- (b) details of the amount spent by Government of India or NHAI in each States for the development of NHs for the last five years and provide the amount spent by each State; and
- (c) which States are spending certain percentage of the amount for land acquisition for NH in the States, details of percentage of amount being spent by each States?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) State Government's interventions are required at every stage for ensuring timely completion of National Highway Projects. It is extremely crucial for timely completion of pre-construction activities such as Land Acquisition, Utility Shifting, Tree Cutting and other clearances required for a National Highway (NH) Project.
- (b) Details of amount spent by NHAI in each States for the development of NHs for the last five years are at **Annexure I**.
- (c) Details of States contribution for land acquisition for development of NHs Projects is at **Annexure II**.

Annexure-I**ANNEXURE REFERRED TO IN REPLY TO PART (B) OF RAJYA SABHA UNSTARRED QUESTION NO.740 ANSWERED ON 26TH JULY, 2023 ASKED BY SHRI ELAMARAM KAREEM, REGARDING “PARTICIPATION OF STATE GOVERNMENTS IN NATIONAL HIGHWAY DEVELOPMENT”****Expenditure incurred by NHAI (State wise) Since 2018-19**

								(Rs. in Crores)
Sl.No	State	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24 Up to 20 July 23	
1.	Andhra Pradesh	3,217.89	4,539.16	2,245.28	3,703.59	4,780.41	2,187.24	
2.	Assam	459.70	544.93	622.70	150.95	516.32	145.07	
3.	Bihar	2,818.91	2,820.38	4,479.84	6,625.91	8,142.48	1,402.59	
4.	Chhattisgarh	915.71	747.14	1,256.51	1,143.25	1,606.47	912.48	
5.	Delhi	1,401.41	388.03	(3,606.70)	2,829.44	2,829.44	2,829.44	
6.	Goa	0.01	0.00	-	-	0.08	-	
7.	Gujarat	2,948.48	4,291.42	6,589.74	9,850.64	9,874.49	2,091.23	
8.	Haryana	5,834.65	6,612.92	10,508.23	7,106.74	4,700.26	1,102.80	
9.	Himachal Pradesh	1,780.36	1,111.01	1,776.85	2,361.27	4,008.69	617.26	
10.	Jammu and Kashmir	2,427.09	2,083.23	2,278.80	5,052.12	5,602.74	1,132.06	
11.	Jharkhand	1,105.62	2,076.12	2,244.08	2,421.24	2,850.92	1,032.30	
12.	Karnataka	4,462.22	6,536.41	4,481.87	6,502.04	5,946.20	848.09	
13.	Kerala	1,638.28	874.12	12,127.23	9,783.62	8,066.24	953.91	

14.	Madhya Pradesh	3,552.84	3,879.49	6,263.57	7,739.97	5,857.04	1,608.14
15.	Maharashtra	15,226.38	13,053.15	11,399.74	12,456.45	14,853.72	2,550.19
16.	Meghalaya	257.49	487.52	226.30	222.48	237.69	4.08
17.	Odisha	1,982.05	2,764.13	4,474.23	3,609.13	3,882.68	585.64
18.	Punjab	2,626.53	1,751.23	2,598.59	6,661.63	10,510.64	3,552.40
19.	Rajasthan	3,326.11	5,413.28	6,351.35	10,490.79	8,809.73	1,271.83
20.	Tamil Nadu	4,260.98	5,318.05	4,157.68	3,128.44	7,459.64	1,397.81
21.	Telangana	1,183.03	1,494.47	1,819.88	2,535.18	3,027.92	840.96
22.	Uttar Pradesh	14,224.06	11,504.19	16,864.07	12,495.00	20,662.51	3,424.34
23.	Uttarakhand	1,068.58	1,339.00	1,317.70	1,112.74	2,523.87	728.79
24.	West Bengal	1,633.58	1,796.79	1,814.48	2,845.71	1,800.17	228.22
	Total	78,351.94	81,426.17	1,02,292.02	1,20,828.34	1,38,550.36	31,446.86

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PART (C) OF RAJYA SABHA UNSTARRED QUESTION NO.740 ANSWERED ON 26TH JULY, 2023 ASKED BY SHRI ELAMARAM KAREEM, REGARDING “PARTICIPATION OF STATE GOVERNMENTS IN NATIONAL HIGHWAY DEVELOPMENT”

Details of States contributed for land acquisition for development of NHs Projects is as under:

1. Sharing of 25% LA cost by Govt. of Kerala for widening of NH-66, 85, 966, SH-1, NH-183 and all Port Connectivity Projects. Further 50% LA Cost will be shared for Thiruvananthapuram Outer Ring Road.
2. DDA agreed for funding of UER-II (NH-344M, NH-344P & NH-344N) to the tune of Rs. 3600 crores. Accordingly, financial agreement was signed by NHAI and DDA on 19.04.2021. An amounting to Rs.2340 Cr. has been deposited by DDA to NHAI till date.
3. Bihar Government agreed to 100% cost of land acquisition for the construction of Patna ring Road Phase-I (approx. length 106 KM).
4. Tamil Nadu Government will share 50 per cent cost land of four lane Elevated Highways from Chennai Port to Madhuravoyal.
5. Karnataka Government is sharing 50% of LA Cost for the project of Belgavi Ring Road and State Government also sharing 25% for the project of Tumakuru Bypass.
6. Andhra Pradesh Government contributed 50% of the Land acquisition cost for the Proposed Regional Ring Road around Hyderabad city (Northern Portion).
7. Odisha Govt contributed 50% of cost of land acquisition for Bhubaneswar Cuttack bypass (Rameswar on NH-16 to Govindpur on NH-55 – 70.5 km and Govindpur on NH-55 to Tangi on NH-16 – 40.7 KM) – 111.2 km.
8. Government of Punjab contributed 50% of cost of Land Acquisition for Laddowal Bypass.
9. Madhya Pradesh Government provided 292 Ha Forest land for Chambal expressway- 309Km.
10. State Government of HP agreed to bear the difference between award amount calculated as per circle rate of 2017-18 (48.17 Cr) and that as per year 2020-21 (32.98 Cr) , which is Rs 15.19 Cr, only for Himachal section of Pinjore Baddi Nalagarh project.
